

SUPREME COURT OF INDIA

Cit

Vs.

Gujarat Mineral Development Corporation

(S Agrawal and G Pattanaik JJ.)

30.09.1997

ORDER

In view of the decision of this court in the case of CIT v. Elecon Engineering Co. Ltd. [1987] 167 ITR 639, these appeals are dismissed. There will be no order as to costs.